

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 1139 of 96

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman
Hon'ble Mr. B.P. Singh, Administrative Member

BIREN DEY

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: None

Heard on : 13.12.99

Order on : 13.12.99

O R D E R

None appears for the petitioner when the matter is called on for hearing. It appears that none appeared for the petitioner on earlier occasions also. None also appears for the respondents. The application is dismissed for default. No order as to costs.

S. N. Mallick
MEMBER (A)

in


VICE-CHAIRMAN